## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

### **UNSTARRED QUESTION NO.2621**

TO BE ANSWERED ON THE 3<sup>RD</sup> JANUARY, 2018

#### HONORARIUM FOR ARMED FORCES PERSONNEL

2621. SHRIMATI POONAMBEN MAADAM:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) whether the Government proposes to double the honorarium for armed forces personnel who have received gallantry awards; and
- (b) if so, the details of likely increase in allowance for different categories of awards?

A N S W E R
MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE
रारायमं रिडा. सुभाष भामरे)

(a) & (b): Government has enhanced the monthly monetary allowances attached to Pre-Independence and Post-Independence Gallantry Awards with effect from 1<sup>st</sup> August, 2017. The details thereof are attached as Annexure.

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# ANNEXURE REFERRED IN THE REPLY GIVEN IN PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2621 FOR ANSWER ON 3.1.2018

# **Pre-Independence Gallantry Awards**

Gallantry Awards	Previous rate of Monetary Allowance (Rupees per month)	Revised rate of Monetary Allowance (Rupees per month)
Distinguished Service Order (DSO)	4,000	8,000
Indian Order of Merit (IOM)	4,000	8,000
Indian Distinguished Service Medal (IDSM)	4,000	8,000
Distinguished Service Cross (DSC)	2,800	6,000
Military Cross (MC)	2,800	6,000
Distinguished Flying Cross (DFC) for Officers	2,800	6,000
Distinguished Service Medal (DSM)	2,800	6,000
Military Medal (MM)	2,800	6,000
Distinguished Flying Medal (DFM) for Other Ranks	2,800	6,000
Jangi Inam	500	1,000

# **Post-Independence Gallantry Awards**

Gallantry Awards	Previous rate of Monetary Allowance (Rupees per month)	Revised rate of Monetary Allowance (Rupees per month)
Param Vir Chakra (PVC)	10,000	20,000
Ashoka Chakra (AC)	6,000	12,000
Maha Vir Chakra (MVC)	5,000	10,000
Kirti Chakra (KC)	4,500	9,000
Vir Chakra (VrC)	3,500	7,000
Shaurya Chakra (SC)	3,000	6,000
Sena / Nao Sena / Vayu Sena Medal (Gallantry).	1,000	2,000

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